

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF STAKEHOLDERS OF MAYLARI AGRO PRODUCTS LIMITED

1.	Name of Corporate Person	MAYLARI AGRO PRODUCTS LIMITED
2.	Date of incorporation of Corporate Person	21 June 2016
3.	Authority under which Corporate Person is Incorporated/Registered	Registrar of Companies, Bengaluru
4.	Corporate Identification Number /Limited Liability Identity Number of Corporate Person	U15129KA2016PLC094308
5.	Address of the Registered Office and Principal Office (If Any) of Corporate Person	No.SB/168, Ground floor, 3rd cross, Peenya Industrial area, Near Maini company, Peenya 1st stage, Bangalore Karnataka – 560058
6.	Liquidation commencement date of the Corporate Person	10 April 2026
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: Ratnakar Shetty RPAR & Co LLP, #16, Level 3, Skyline Towers, 7 th Cross, Sampige Road, Malleswaram, Bangalore-560003 E-mail: rcshetty.co@gmail.com Contact No: 9986404040 Registration No: IBBI/IPA-001/IP-P01630/2019-2020/12718
8.	Last date for submission of claims	10 May 2026

Notice is hereby given that **Maylari Agro Products Limited** has commenced voluntary liquidation on **10th April 2026**.

The stakeholders of **Maylari Agro Products Limited** are hereby called upon to submit proof of their claims, on or before **10th May 2026**, to the Liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



RATNAKAR SHETTY
Insolvency Professional
IBBI / IPA-001 / IP-P01630 / 2019-2020 / 12718

Ratnakar Shetty

Liquidator in the matter of Maylari Agro Products Limited

Date: 13 April 2026

Place: Bengaluru